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NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

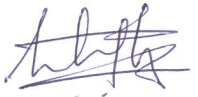
PETITION NUMBER : TCP/110/2016

NAME OF THE PETITIONER(S) : M.R.Sarangapani Reddy & Another

NAME OF THE RESPONDENT(S) : Merit Inn Southern Star Pvt Ltd. & 9 others

UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1	Archeana for Thiriyambale Karrens	Counsel for Petitioner	
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ORDER

Counsel for petitioner present and submits the report of service on the respondents.
The same is taken on record for passing an appropriate order on the next date of
hearing. Put up on **06.01.2017 at 10.30 A.M.**


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)